

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1546
TO BE ANSWERED ON 24.12.2018

REDUCTION IN DISABILITY PERCENTAGE UNDER IGNDPS

1546. SHRI AJAY PRATAP SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the percentage of disabilities is being reduced under the Indira Gandhi National Disability Pension Scheme (IGNDPS); and
- (b) if not, the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)& (b): For taking informed decision for revamping the National Social Assistance Programme (NSAP) scheme by way of changes in admissible rates and the criteria including reduction in disability percentage, Ministry of Rural Development has initiated steps for comprehensive third party evaluation of the scheme and further steps for revamping of the scheme are contingent upon availability of recommendations and decisions taken thereon in consultation with the States/UTs.
